

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. Nos. 71-84 IN CIVIL APPEAL NOS. 2154-2167 OF 2011

RAJU KUMAR DEKHA & ORS. Appellant (s)

VERSUS

STATE OF ASSAM & ORS. Respondent(s)

(For recalling the court's order and office report)

Date: 23/04/2012 These Applications were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mr. Anupam Lal Das, Adv.-on-Record/ NP)

For Respondent(s) Mr. Avijit Roy, Adv.
Ms. Vartika Sahay Walia, Adv.
For M/S Corporate Law Group, Adv.-on-RecordFor Applicants) Mr. Mukul Rohatgi, Sr. Adv.
Ms. Diksha Rai, Adv.
Ms. Ranjeeta Rohtagi, Adv-on-RecordUPON hearing counsel the Court made the following
O R D E RList the applications before the Bench which had
delivered the judgment in the main appeals on a
miscellaneous day.[Charanjeet Kaur]
Court Master[Kusum Gulati]
Court Master